

## **NOTICE**

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>S. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
<b>01.</b>	<b>IA 1683/18 in DFR No. 3269/18</b> (IA 1683/18 – Delay in re-filing)	ACME Solar Holdings Limited & Ors. Vs. Uttarakhand Electricity Regulatory Commission & ors.	3269/2018 Dated 04/09/2018	20/11/2018	---	<b>03/12/2018</b>  <b>Court-II</b>

**Dated: 30/11/2018**

**Sd/-  
Dy. Registrar**